

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Sri. R.L. Baiju, District & Sessions Judge, Thalassery.

(In charge)

DATED: 23-08-2018.

The following Judicial Officers will be out of jurisdiction during the period noted below. Hence following charge arrangements are ordered.

| Sl. No | Name and designation of the Judicial Officers will be out of jurisdiction. | Period of absence from Jurisdiction | Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III |
|--------|---|---|---|
| I | II | III | IV |
| 1 | Sri. C. Balan, Judge, Family Court, Thalassery and in charge of Judge, Family Court, Kannur | From 10.00 AM on 23-08-2018 till 5.00 PM on 23-08-2018 | Sri. R.L. Baiju, Addl. District & Sessions Judge -II /Addl. MACT, Thalassery |

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DISTRICT & SESSIONS JUDGE.

Copy to:-

- 1) The Judge, Family Court, Kannur and Thalassery.
- 2) The Addl. District & Sessions Judge -II /Addl. MACT, Thalassery
- 3) The Public Prosecutor, Thalassery.
- 4) The Station House officer, Thalassery.
- 5) The Secretary, Bar Association, Thalassery.
- 6) The Judicial Service Centre, for uploading in District Court's Website and sending e-mail to concerned Officers and Courts)